

#### **Electricity tariff in Maharashtra**

†2890. SHRI ISHWARLALSHANKARLAL JAIN: Will the Minister of POWER be pleased to state:

- (a) whether power companies in Maharashtra are charging excess amount from consumers and they are bound to pay 20 to 30 per cent more;
- (b) if so, the details thereof;
- (c) whether Government has received any complaint in this regard and whether suitable action has been taken by Government against these companies; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) No, Sir. After introduction of Electricity Act 2003, all powers to decide the electricity tariff are vested with State Electricity Regulatory Commission. Maharashtra Electricity Regulatory Commission (MERC), after following due regulatory proceedings, decides the tariff for the consumers of Maharashtra State Electricity Distribution Company Limited (MSEDCL).

- (b) The question of excess charging does not arise in view of reply to part (a) above.
- (c) No, Sir.
- (d) Does not arise in view of reply to part (c) above.

#### **NTPC'S hydro power project in Arunachal Pradesh**

2891. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

- (a) whether the State owned NTPC plans a massive 10,000 MW Ultra Mega Hydro Power Project in Upper Siang district in Arunachal Pradesh;
- (b) whether it is a fact that the hydel power potential in the North East is estimated to be over 50,000 MW of which a tiny fraction has been tapped, so far; and
- (c) if so, the details thereof and the steps taken by Government to finalize the execution of the Siang project?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) NTPC was entrusted for preparation of Pre-Feasibility Report (PFR) of Siang Upper Hydro Power Project (9750 MW) in Arunachal Pradesh which has been completed and submitted to the State Government.

(b) The North Eastern Region is blessed with enormous hydro-electric potential. Based on the studies for re-assessment of hydro-electric potential of the country, CEA has identified 58356 MW hydro capacity (above 25 MW) in North Eastern (NE) Region of the Country which constitutes about 40% of the total identified hydro capacity in the country. Presently, only about 1.98% of the identified potential (above 25 MW) has been developed in N.E. region, while another 7.96% is under various stages of development.

The state-wise status of development of Hydro Electric Potential in the N.E. Region in terms of installed capacity is given below:

Region/ State	Identified capacity as per reassessment		Capacity developed study		Capacity under construction		Capacity developed + under developed		Capacity yet to be developed	
	Total (MW)	Above 25 MW	(MW)	%	(MW)	(%)	(MW)	(%)	(MW)	(%)
Meghalaya	2394	2298	198	8.62	124	5.39	322	14.01	1976	85.99
Tripura	15	0	0	0.00	0	0.00	0.0	0.00	0.0	0.00
Manipur	1784	1761	105	5.96	0	0.00	105	5.96	1656	94.04
Assam	680	650	375	57.69	0	0.00	375	57.69	275	42.31
Nagaland	1574	1452	75	5.17	0	0.00	75	5.17	1377	94.83
Ar. Pradesh	50328	50064	405	0.81	4460	8.91	4865	9.72	45199	90.28
Mizoram	2196	2131	0	0.00	60	2.82	60	2.82	2071	97.18
SUB-TOTAL	58971	58356	1158	1.98	4644	7.96	5802	9.94	52554	90.06

(c) Till date, Government of Arunachal Pradesh has not given further direction for implementation of Upper Siang Hydro-Power Project by NTPC.